

F.No. A-37011/12/2015-LC
Government of India
Ministry of law and Justice
Department of Legal Affairs
Law commission of India

2nd & 4th Floor, Lok Nayak Bhawan,
Khan Market, New Delhi
dated 16th August, 2017

Office Order

Sub: Suo Motu disclosure under section 4 of RTI Act, 2005- nomination of Nodal Officer.

In Continuation of order of even number, dated 17/09/2015, of this Commission on the subject cited above and Keeping in view the fact that Dr. Pawan Sharma has superannuated on 30/06/2017, the Competent Authority has decided to appoint **Shri A. K. Upadhyay** as **Nodal Officer** in Law Commission of India with immediate effect. The details of the officer are as under:-

Shri A.K. Upadhyay, Addl. L.O,
Room No. 231 D, 2nd Floor, B- Wing
Lok Nayak Bhawan, Khan Market,
New Delhi-110003
Phone No. 01124635736
E-mail- ak.upadhyay@nic.in



(KULDEEP KUMAR)

UNDER SECRETARY TO THE GOVT OF INDIA

Tel: 24654939

To

1. Shri A.K.Upadhyay, Addl. L.O, Law Commission of India
2. All Officers in Law Commission of India

Copy to:

1. NIC cell, Department of Legal Affairs, Shastri Bhawan, New Delhi for uploading the same on the website of Law Commission of India.
2. The Director (IR), Department of Personnel & Training, North Block, New Delhi. - w.r.t. their O.M. No. 1/6/2011-IR dated 15.04.2013.